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Auditor General of India thereon. [Placed in Library. *See* No. LT-8843/74J

(b) Review by Government on the working of the Corporation.

The Cotton Textiles (Control) Second Amendment Order, 1974

SHRI V. P. SINGH: Sir, I also beg to lay on the Table a copy (in English and Hindi) of the Ministry of Commerce Notification S.O. No. 3147, dated the 30th November, 1974, publishing the Cotton Textiles (Control) Second Amendment Order, 1974, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. 8842/74]

SHRI RABI RAY : On a point of order .

MR. DEPUTY CHAIRMAN : Shrimati Sushila Rohatgi.

SUPPLEMENTARY DEMANDS FOR GRANTS FOR EXPENDITURE OF THE GOVERNMENT OF GUJARA FOR THE YEAR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERIEE): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expnditure of the Government of Gujarat for the year 1974-75—Another Batch.

ENQUIRY REGARDING NOTICE OF PRIVILEGE MOTION

SHRI RABI RAY (Orissa) : On a point of order.

MR. DEPUTY CHAIRMAN: On what?

श्री रबी राय: मैंने एक प्रिविलेज का मांशन 13 तारीख से दिया हुआ हैं (Interruption) श्री गुजराल के खिलाफ दिया हुआ हैं, लेकिन आप इजाजत नहीं दें रहे हैंं ?

(Interruption)

MR. DEPUTY CHAIRMAN: It is with the Chairman. You cannot get up in the House just like this.

SHRI RABI RAY: I had given notice on the 13th. I must know something about it.

MR. DEPUTY CHAIRMAN: It is with the Chairman. You deal with him. Do not get up like this.

SHRI RABI RAY: I have to get a reply.

SHRI SUBRAMANIAN SWAMY

(Uttar Pradesh): I am on a point of order. And I am quoting Rule 241....

MR. DEPUTY CHAIRMAN: There is no business on which you can raise a point of order.

SHRI RABI RAY: I had given a privilege motion notice...

(Interruption)

MR. DEPUTY CHAIRMAN: Let as take up the Calling Attention. Shri Harsh Deo Malviya.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Reported Circulation of Fake Currency Notes in the country

SHRI HARSH DEO MALAVIYA (Uttar Pradesh): Sir, I beg to call the attention of the Minister of Finance to the reported circulation of a large number of fake currency notes in the country and the steps taken by Government in this regard.

SHRI SUBRAMANIAN SWAMY (Uttar Pradesh): Sir, I am on a point of order. I draw your attention to Rule 241 ...